

Name of the Corporate Debtor	Snehanjali and S.B. Developers Private Limited	
Date of commencement of CIRP	07-03-2024	
List of creditors as on	30-06-2024	

List of operational creditors (Government Dues)

Sl. No.	Details of the claimant		Details of claim received		Details of claim admitted		% voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	(Amount in Rs.) Remarks, if any
	Department	Claimant	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim						
1	State Tax	Deputy Commissioner of State Tax (MUM-VAT-E-712) Nodal Division - 11, Mumbai	10-06-2024	6,72,75,480	-	Statutory dues	No	-	-	-	6,72,75,480	
2	GST	Assistant Commissioner, Division 5 CGST & C.Ex., Mumbai West Commissionerate	18-06-2024	24,40,60,163	2,12,44,454	Statutory dues	No	-	-	4,15,82,602	18,12,33,107	

Note: The above list is subject to change upon receipt of new claims by RP and/or further verification of existing claims